

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA 274/99

Tuesday the 20th day of April 1999.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR B.N.BAHADUR, ADMINISTRATIVE MEMBER

K.D.Pramod
Karuveliparambil House
S.R.M.Road, Pachalam P.O.
Kochi-12.

...Applicant

(By advocate Mr Subhash Syriac) (Not present)

Versus

The Assistant Supdt. of Posts
Kochi Sub Division
Kochi - 1

...Respondent

(By advocate Mr S.Krishnamoorthy, ACGSC)

The application having been heard on 20th April 1999,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

The applicant has filed this application for a direction to the respondent to consider his candidature for regular selection and appointment to the post of Extra Departmental Packer at Mattancherry Jetty Post Office along with the candidates sponsored by the employment exchange in the interview to be held on 8.3.99 or later. It has been alleged in the application that the applicant had submitted an application dated 20.2.99 to the respondent (A-1), but he is not likely to be considered for non-sponsorship by the employment exchange.

2. The respondent in the reply statement has stated that the last date for receipt of applications from candidates was notified as 22.2.99 and as no application from the applicant was received before that date, the candidature of the applicant cannot be considered as valid. Though an opportunity was given to the applicant to file rejoinder, no rejoinder has been filed.

3. Since there is nothing to show that the applicant had put forth his candidature before the last date notified, the stand of the respondent that the applicant's candidature cannot be considered cannot be faulted. Since either the applicant or his counsel was not present, we did not have the privilege of hearing the applicant. Further, since the respondent has confined the selection process to persons who offered their candidature within the stipulated time, we find no justification to direct the respondent to consider the candidature of the applicant also. Application, therefore, fails and is dismissed.

Dated 20th April 1999.

B.N.Bahadur

B.N.BAHADUR
ADMINISTRATIVE MEMBER



A.V. HARIDASAN
VICE CHAIRMAN

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Annexures referred to in the order:

A-1, true copy of the application dated 20.2.99 of the applicant to the respondent.